## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH KOLKATA



OA. 350/4/2019 MA. 350/841/2019

Date of order: 05.01.2021

Present

:Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

## JYOTSONA MUKHERJEE VS. EASTERN RAILWAY

For the Applicant

: Mr. T. K. Biswas, Counsel

For the Respondents

: Mr. K. Sarkar, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM: 5

Ld. Counsel for applicant submits that the applicant wants to withdraw the present OA as she does not want to pursue the matter any further.

- 2. Accordingly, the OA is disposed of as withdrawn. Consequently, MA also stands disposed of as withdrawn.
- 3. Letter of withdrawal dated 03.01.2021 is taken on record.

(Dr. Nandita Chatterjee) Member (A) (Bidisha Banerjee) Member (J)

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